285 Special

convey what I have said here. All the documents have been presented to them. A lot of them are with me. I do not want to dilate on all these things because of paucity of time. Thank you.

Singing of national Song in the Schools in Kerala

SHRI О. RAJAGOPAL (Madhya Pradesh): Thank you, Madam. I would like to draw the attention of this House and the Government of India to the way in which the National Song of the country is being insulted in Kerala. Now, there are certain national symbols like the National Flag, the National Anthem and the National Song. "Vande Mataram" is closely associated with the freedom movement right from the days of Bal Gangadhar Tilak. Taking into account the importance of this song, many people laid down their lives also while singing that song. It is a part of history. I do not want to dilate upon that. That is the reason why we also have adopted it. We begin the Session with singing the National Anthem-Jana Gana Manaand conclude the Session by singing the National Song-Vande Mataram, They are considered more or less on a par. Now, the Kerala Government, by a dubious order, has seen to it that if anybody objects to the singing of "Vande Mataram" in a school, it shall be prevented. It shall not be allowed to be sung. This is the order passed by the Education Minister of Kerala, who belongs to a party which is right from the beginning opposed to the Song—"Vande Mataram." No National Now, they have passed a G.O. recently stating therein that even if a small section of the students, even if one or two students, object to the singing of Vande Mataram, the duty is cast upon the Head Master to prevent or prohibit the singing of "Vande Mataram" in a school. In a school a thousand or so of students are studying(Interruption)

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): It is very unfortunate.

SHRI O. RAJAGOPAL: That is the reason why I thought it proper that it should be brought before the House because there is a duty cast upon the Government of India to protect the honour of the National Song. It is not something given to the discretion of the Government to bring about State humiliation to this Song. Therefore, Madam, I would urge upon the Government of India to call for the papers and to see whether such an order, by which singing of "Vande Mataram" is being prohibited, has been passed. If a small section of the students, even two students, get up in a big school and if they object to the singing of "Vande Ma tram", it is prohibited! After this order has been passed by the Education Minister of the Kerala Government, who belongs to the Muslim League, many schools, where singing of "Vande Mataram" has been going on for years together, have now had to stop it. The Headmasters say, "We are helpless now in view of the order, G.O., passed by the Kerala Government." Even if one student objects, or even two students object, it shall not be allowed to be sung in the schools. This is the situation! Therefore, I urge upon the Government of India to intervene because there is a duty cast upon the Government of India to uphold the honour of the National Song throughout the country. Thank you.

SHRI M. P. ABDUSSAMAD SAMADANI (Kerala): Madam, kindly allow me to speak for one or two minutes. I have a few words to say. I have great respect for the hon. Member, Mr. O. Rajagopal. But with all respect, I have to disgree with what he has stated in this august House. Actually, it is an attempt to tarnish the Government of Kerala which stands for the secular traditions of this country. In Kerala Mr. A.K. Antony is the Chief Minister. I think he is one of the prominent secular leaders of the country. He was also a Member of this House. I don't think such an anti-national action will be permitted

287 Special

[Shri M.P. Abdussamad] by such a secular person like Mr. A.K. Antony. I don't think that the allegations and charges put forward by the hon. Member against the Education Minister are correct. *(Interruptions)*...

SHRI O. RAJAGOPAL: I only said that he belonged to the Muslim League.

SHRI M.P. ABDUSSAMAD SAMADANI: Of course, he belongs to the Muslim League. The Muslim League has never opposed the singing of the National Anthem. Our National Anthem is "Jana gana mana". We always sing it. We always sing it everywhere. But regarding "Vande Mataram", there is a difference of opinion for certain sections of Indians. It has been there from the very day of the versification of the song. (Interruptions)... That is the matter. (Interruptions)...

THEVICE-CHAIRMAN(MISSSAROJKHAPARDE);Thisis notfair.Will you please sitdown?(Interruptions)....

SHRI M.P. ABDUSSAMAD SAMADANI: The Kerala Government has issued an order (*Interruptions*)

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Samadani, this is not fair. (*Interruptions*)....

SHRI M. P. ABDUSSAMAD SAMADANI: that strict action will be taken against(*Interruptions*)....

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Samadani, please sit down. (*Interruptions*)....

SHRI M. Ρ. ABDUSSAMAD SAMADANI: The Kerala Government has issued an order that strict action will be taken against those who do not sing the National Anthem. That is the order issued by the State Government of Kerala. Why is the Member keeping mum about this order? (Interruptions) "Jana gana mana" is the National Anthem. We are ready to sing "Sare jahan se achcha" (Interruptions).... There cannot be a poem more patriotic than this.

THE VICE-CHAIRMAN (MISS SAROJ KAHAPARDE): This is not a debate. This is a Special Mention. You must stop now. (*Interruptions*).... Please sit down. (*Interruptions*)....

SHRI M. P. ABDUSSAMAD SAMADANI: Madam, I have a right to express my views. (*Interruptions*)....

THE VICE-CHAIRMAN (MISS SAROJ KAHAPARDE): Okay, you have expressed them. Please sit down. (Interruptions)....

SHRIMATI **CHANDRIKA** ABHI-NANDAN JAIN (MAHARASHTRA): Madam, the Members can associate themselves with a Special Mention. It cannot be a topic of discussion or debate when a Special Mention is raised in the Parliament. I associate myself with the sentiments expressed by the hon. Member, Shri O. Rajagopal, who has stated some facts in the Parliament. He is very responsible Member of а Parliament. (Interruptions)

THE VICE-CHAIRMAN (MISS SAROJ KAHAPARDE): No running commentary.

SHRIMATI **CHANDRIKA** ABHINANDAN JAIN: I am very surprised to Enow about the order of the Kerala Government, which is a secular Government. We have great respect for Mr. A.K. Antony. He was a Member of this House. He is a very honourable person. He is respected not only in Kerala but all over the country also. If any such order or notification is issued by the Education Minister or the Education Department, it should be struck off immediately because the Government of Kerala does not want to humiliate or show disrespect to the National Song, "Vande Mataram". It is not the objective of the Government of Kerala that they should show disrespect to our National Song. So, I request the Government, through you, Madam, to convey the message of this House to the x Kerala Government that if there is an order or notification to this effect that National

289 Special

Song need not be sung if anyone takes objection to it, it should be immediately removed.

Government advertisement on Doordarshan

श्रीमती सूषमा स्वराज (हरियाणा) : उपसभाध्यक्ष महोदया, इस विशेष उल्लेख के माध्यम से एक बहुत गम्भीर प्रश्न की ओर सदन का ध्यान आकृष्ट करना चाहती हूं । आज जब पूरे देश में समाचारतंत्र की स्वायत्ता देने की मांग बहुत जोर से उठ रही है उतनी ही जोर से हमारे दूरदर्शन पर सरकारी शिंकंजा बढ़ता जा रहा है । अब तो दूरदर्शन इस तरह की सरकारी चाकरी करने लगा है कि ग्लानि का आभास होता है। आपको मालूम है सायं पांच, सवा पांच बजे हम में से कोई भी दूरदर्शन के कार्यक्रम देख नहीं पाता । लेकिन परसों अचानक मेरी बच्ची ने स्कूल से आकर टेलीविजन खोला, बच्चों का कार्यक्रम आ रहा था। कमरे से अंदर-बाहर आते-जाते मेरी नजर टी0वी0 सीरियल पर पडी जिसमें नरसिंह राव जी की फोटो दीवार पर एक आदमी ने लगा रखी है और बहुत ही गदगद होकर भाव-विभोर मुद्रा में उनको नमस्कार कर रहा है । मुझे लगा कोई कार्यक्रम होगा या कोई फिल्म आ रही होगी, में अंदर चली गई। दूसरे ही क्षण मुझे बाहर आना पड़ा तो मैंने देखा उसी तरह से नरसिंह राव जी का फोटो लगा हुआ है और एक व्यक्ति भक्त की मुद्रा में उनके सामने खड़ा हुआ प्रमाण कर रहा है। मैंने अपनी बच्ची से पूछा यह क्या आ रहा है कोई फिल्म है या कोई कार्यक्रम है? उसने कहा, मां, आपको पता नहीं है यह कांग्रेस के राजनेताओं को भगवान बनाकर कई दिनों से विज्ञापन दे रहे हैं । मैं तो पिछले तीन-चार दिनों से देख रही हूं। मैंने पूछा यह क्या विज्ञापन है? उसने मुझे लम्बी चौडी ऎड सुनाई । मां, आपको यह किसान का बेटा दिखाया है जिसका घर परिवार उजड गया था और बाप मर गया था। यह किसी शहर के अंदर आया । वहां नरसिंह राव जी की कृपा से लोन मिला । वह लोन लेकर अपने घर आ गया । आज इसको दिखाया गया कि वह अपनी बेटी का विवाह कर रहा है और दो सोने के कंगन अपनी बच्ची को पहना रहा है । इसलिए उनकी फोटो रखकर पूजा कर रहा है। उसने कहा, ऎसे कई ऎड आ रहे है। एक दिन उसने बताया कि कल परसों एक ऎड आया था जिसमें एक महिला झुग्गी झोंपडी में रहती थी। वह झुग्गी में रहते हुए शहर में आई । वहां नरसिंह राव जी की कृपा से उसको लोन मिल गया । आज वह कार में घूम रही है । वह नरसिंह

राव जी की प्रतिमा को प्रणाम कर रही है । मुझे हैरानी होती है, सच मानिये वेदना और बहुत दुख होता है कि यह प्रजातांत्रिक देश का इलैक्ट्रोनिक मीडिया है या नरसिंह राव जी के भाट और चरणों की जमात है। यकीन करिये मुझे इमरजेंसी के समय की याद आ गई जिस समय आपातस्थिति के अंदर आकाशवाणी और दुरदर्शन केवल इंदिरा गांधी जी के नाम से अपना कार्यक्रम प्रारम्भ करते थे और उन्हीं के नाम स समाप्त करते थे। आज हालात दूरदर्शन की यह है कि विरोधी दलों की ईमानदारना प्रतिक्रिया भी नहीं दी जाती । मैं स्वयं अपने को साक्षी करके बताती हूं कि आज से कृछ दिन पहले भूवनेश चतूर्वेदी जी के नेतृत्व में एक टीम श्रीनगर गई थी। एक कार्यक्रम वाले आये और हमसे कहा कि आप इस पर अपनी प्रतिक्रिया दीजिए जो टीम ने वहां कहा । मैंने जो सही समझा वह बोल दिया । अगले दिन उनका फोन आया कि मैडम, क्षमा करिये हमारी तो वह स्टोरी किल हो गई इसलिए आपकी प्रतिक्रिया नहीं आ पाई । मैंने पूछा स्टोरी किल हो गई या मेरा कामेट किल हो गया ? उन्होंने कहा कि पूरी स्टोरी किल हो गई । मैंने पूछा क्यों तो उन्होंने कहा जैसे आपने विरोध में प्रतिक्रिया दी थी, इसी तरह से जितने भी कामेंट्स आये थे सारे विरोध के थे। दुरदर्शन वालों की हालत आप जानती हैं। उन्होंने मेरी सारी स्टोरी किल कर दी । मैं आप से यह कहना चाहती हूं कि हम डेमोक्रेसी की दुहाई देते है। प्रजातंत्र की दहाई देते है और आचरण राजतंत्र के तरीके से करते है । इसमें तो नरसिंह राव जी को कोई दयालू राजा के तौर पर भी नहीं दिखाया गया, बकायदा भगवान बनाकर कोई आंखों में आंसू लेकर खड़ा है, कोई हाथ जोड़ कर खड़ा है और कोई भक्ति कर रहा है। कार्यक्रम का नाम है - दिल की बातें कैसे भूलें। मैं चाहंगी आप भी देखें। यह कार्यक्रम रोज आता है पांच, सवा पांच बजे । मेरी बच्ची बता रही थी कि शायद सुबह भी आता है । चुनावी राजनीति को सामने रखते हुए चुनाव प्रचार के लिए इलैक्ट्रोनिक मीडिया का इस्तेमाल एक पार्टी करे तो गलत है । इसमें अगर आपको प्रधान मंत्री की जमात दिखानी है तो प्रधान मंत्री बहुत से हुए हैं इस देश में । अगर आप अकेले कांग्रेस के प्रधान मंत्री दिखाना चाहते है तो पंडित जवाहरलाल नेहरू हुए, लालबहादुर शास्त्री हुए, उनकी तस्वीर दिखा सकते है । एक मैगजीन जरूर दिखाते है जिसमें पन्ने पलटते हुए इन्दिरा जी की तस्वीर और राजीव गांधी जी की तस्वीर दिखाई जाती है । इनकी तस्वीर तो मैगजीन में पन्ने पलटते हुए दिखाई जाती है और नरसिंह राव जी की दिवार पर टंगी हुई तस्वीर दिखाई जाती है। मैं आप से